

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to.....K.A......(name of the House)
From...135, K.A.H.R. 40001.....Constituency (Name of the Constituency)**

I. S. BABANAND. SLOKH son/daughter/wife of LATE KRISHNA PRASAD MANDAL
Aged 74 years, resident of 2.H.T/113.B.H.COLONY (mention full postal address), a candidate at the above
KANKARGAHH, PATINA-26
Election, do hereby solemnly affirm and state on oath as under-

(strike out whichever is not applicable)

(1) I am a candidate set up by INC (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AMKPS4443D	16-17	14,12,238.00
2.	Spouse-	FUIPS6571R	-	-
3.	Dependent 1	-	-	-
4.	Dependent 2	-	-	-
5.	Dependent 3	-	-	-

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Filed a case by Vigilance (Case No. 28/2011) But Court has not taken cognizance.
(b)	Name of the court, Case No. and Date of order taking cognizance :	-
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	-

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	-
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	-

(c)	Punishment imposed :	22-11
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(5) That I give below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	45,910.00	25,450.00	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	67,186,583.5 T. Anand 31/3/2018	1,93,454.95	-	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	2000 T. Anand 21/2	2000 T. Anand 21/2	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Instrument in Post office or Insurance Company and the amount	-	-	-	-	-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-	-	-	-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	31/3/2018	-	-	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	5 MC 1,32,500/-	5 MC 2 MC 6,62,500.00 20,000.00	-	-	-

(vi)	Any other assets such as value of Claims/Interest	-	-	-	-
(ix)	Gross Total value	55,65,791.63	9,71,604.35	-	-

B. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land	5	1			
	Location(s)	313M779-1	313M779-1			
	Survey number(s)					
	Area (Total measurement in acres)	35 (75)	8 (75)			
	Whether inherited property (Yes or NO)	ET	ET			
	Date of purchase in case of self acquired property	-	-			
	Cost of Land (in case of purchase) at the time of purchase	-	-			
(ii)	Non-Agricultural Land	5				
	Location(s)	313M779-1				
	Survey number(s)					
	Area (Total measurement in sq. ft.)	12,780 95.48				
	Whether inherited property (Yes or NO)	ET				
	Date of purchase in case of self acquired property	-	-			
	Cost of Land (in case of purchase) at the time of purchase	-	-			
(iii)	Commercial Buildings (including apartments)					
	Location(s)					
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					
	Approximate Current market value	67,00,000.00	36,00,000.00			
	Approximate Current market value	1,32,10,000.00				

	Whether inherited property (Yes or NO)	-	-	-	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the property by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	-	-	-	-
(iv)	Residential Buildings (including apartments.) - Location(s) - Survey number(s)	-	-	-	-	-
	Area (Total measurement in sq. ft.)	-	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	-	-	-	-	-
	Whether inherited property (Yes or NO)	CF	-	-	-	-
	Date of purchase in case of self acquired property	23.12.91	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	1,05,10,000.00	36,09,825.00	-	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	State Bank of India Rs. 10,00,000.00 Mortgage	-	-	-	-
	Loans or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-	-	-	-	-

	Any other liability	-	-	-	-	-
	Grand total of liabilities	10,00,000.00	-	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax Dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal/Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	-	-	-	-	-

(7) Details of profession or occupation:

- a. Self.....SAF..... (045 424 + 32.54 252)
- b. Spouse.....SAF

(8) My educational qualification is as under:

मैट्रिक - 21126 416207, 024008 - 1955. B.E.
(गणित) मास्टर डिप्लोमा डिग्री - 1963

(Give details of highest School / University education with full form of the certificates/diplomas/degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh. Smt. Ksh. <u>उजिंतू भूए</u>
2.	Full postal address	<u>साईबलस, 024008, मोराल (BGR)</u>
3.	Number and Name of the constituency and state	<u>155, 024008 (BGR) BGR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>मराठी रिझर्व फोर्स</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	-

(c) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5.	PAN of	Year for which last Income Tax Return filed		Total Income Shown		
(a)	Candidate	RM KPS 4443 D	17-18	14,12,238.00		
(b)	Spouse:	FUI PS 4971 R	-	-		
(c)	Dependents	-				
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	-	-	-	-	-
B.	Immovable Asset	-	-	-	-	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	-	-
7.	Liabilities	-	-	-	-	-
(i)	Government dues (Total)	-	-	-	-	-
(ii)	Loans from Bank, Financial Institutions and others (Total)	10,00,000/-	-	-	-	-
8.	Highest educational qualification:					
	एम.ए. (अर्थशास्त्र) B.Com अं. 1963. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at: Pahna this the 21.12.2017 day of Dec: 2017

Sadanand Singh
 21.12.2017
 DEPONENT

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

Assessment Year

2017-18

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 transmitted and verified electronically]

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name SADANAND SINGH			PAN AMKPN4443D	
	Flat/Door/Block No 2H-113		Name Of Premises/Building/Village		
	Road/Street/Post Office BAHADURPUR HOUSING COLONY		Area/Locality KANKARBAGH		
	Town/City/District PATNA		State BIHAR	Pin/Zip Code 800020	Form No. which has been electronically transmitted ITR-2
	Designation of AO(Ward/Circle) PATNA 06(02)			Status Individual	
	E-filing Acknowledgement Number 149777350050817			Aadhaar Number/Enrollment ID 575916746621	
	Date(DD/MM/YYYY) 05-08-2017			Original or Revised ORIGINAL	
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	1412238	
	2	Deductions under Chapter-VI-A	2	53382	
	3	Total Income	3	1358860	
	3a	Current Year loss, if any	3a	0	
	4	Net tax payable	4	255088	
	5	Interest payable	5	0	
	6	Total tax and interest payable	6	255088	
	7	Taxes Paid	a Advance Tax	7a	100000
			b TDS	7b	5188
			c ICS	7c	15423
d Self Assessment Tax			7d	134477	
e Total Taxes Paid (7a+7b+7c +7d)			7e	255088	
8	Tax Payable (6-7e)	8	0		
9	Refund (7c-6)	9	0		
10	Exempt Income	Agriculture	100000	100000	
		Others	0		

The return has been electronically uploaded on 05-08-2017 from IP address 103.74.111.103 and has been electronically verified by SADANAND SINGH in the capacity of _____ having PAN AMKPS4443D on 30-11-2017 17:53:13 from IP address 103.74.111.106 at BIHAR SHARIF using Electronic Verification Code 5AK7SY990E generated through Aadhaar OTP mode.

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Sadanand Singh
21.12.2017

Shri Sadanand Singh

Sr. No.	Particular	Quantity	Amount	Total
1.	सोना	5 ग्र	1,32,500=00	
2.	Cash in hand		45910=00	
3.	Share Reliance	20 @ 10.00	2000=00	180410=00
Bank				
	Bank	A/C No.	Amount	
1.	SBI Patna	108339458055	351410=74	
2.	S.B.I. Kahalgaon	11454999536	516970=83	
3.	UCO Bank, Kahalgaon	19400100000001	3,79671=25	
4.	BOB, Kahalgaon	35320100000385	630333=50	
5.	ICICI Bank Patna	238201500354	391641=00	
6.	H.D.F.C. Kahalgaon	50100106815557	120136=00	
7.	The Bhagalpur Central Co-operative Bank (कोल्ड स्टोरेज के कुल हिस्से का 32.5 %)	01334001002065	95218=31	2485381.63
Bank				
	Bank	FDR No.	Amount	
1.	FDR (UCO Bank)	254945	1,00,000=00	
2.	FDR (UCO Bank, Kahalgaon)	254946	1,00,000=00	
3.	FDR (B.O.B) kahalgaon	022817	10,00,000=00	
4.	FDR (B.O.B) kahalgaon	022818	10,00,000=00	
5.	FDR (B.O.B) kahalgaon	022819	7,00,000=00	29,00,000=00
Total=				55,65,791=63
	कृषि भूमि	कुल भूमि	अनुमानित कीमत	
1.	बनियडा	17 एकड़	67,00,000=00	
2.	तिलकपुर	05 एकड़		
3.	तिलकपुर	06 एकड़		
4.	हुकमा	05 एकड़		
5.	सोहायल	02 एकड़		
	कुल-	35 एकड़		
	पुत्र श्री सुभानंद मुकेश के नाम से कृषि भूमि			
1.	तिलकपुर	06 एकड़	68,00,000=00	
2.	धुआँवे	11 एकड़		
	कुल-	17 एकड़		
	माता स्व राजेश्वरी देवी के नाम से कृषि भूमि			
1.	मिरनपुर	4 एकड़	16,00,000=00	
	पिता स्व० कृष्णा प्र० मंडल के नाम से कृषि भूमि			
1.	मिरनपुर	5 एकड़	20,00,000=00	
	आवासीय सम्पत्ति		अनुमानितकीमत	
1.	2HI-113, Bahadurpur Housing Colony Patna		45,00,000=00	
2.	पटना में भूखण्ड गृहनिर्माण सहयोग, समिति		60,000=00	
3.	कहलगीव में आवास		25,00,000=00	
4.	कहलगीव में मकान		51,00,000=00	
5.	धुआँवे में आवास		10,50,000=00	
	कुल-		1,32,10,000=00	
6.	कोल्ड स्टोरेज में मेरा एवं मेरी पत्नी के कुलहिस्से का		32.5%	
7.	1) टोएटा इनोवा न० - 2) टोएटा क्वालिस न० - 3) आयशर ट्रैक्टर न० -	BR -01BF-4100 BR-1S-8180 मॉडल 2001 BR-10H-9154 मॉडल 380		
8.	Tata Safari (Storm) car loan - 10,00,000=00 (Bihar vidhan sabha Loan)	(वार्षिक किस्त) -3,00,000=00		
	I.T. PAN - AMKPS4443D	2016-17A.Y. का आयकर विवरण संलग्न।		

Sadanand Singh
21.12.2017

Smt. Meena Singh (wife of Shri Sadanand Singh)			
1.	सोना	25 ग्र	6,62,500=00
2.	चाँदी	25 ग्र	90,000=00
3.	Cash in hand	-	25,650=00
4.	S.B.I. Patna	10839210455	1,93,454=95
		Total =	9,71,604=95
	(कोल्ड स्टोरेज के कुल हिस्से	का 32.5 %)	
	कृषि भूमि	कुल भूमि	अनुमानित कीमत
1.	हुकमा	9 एकड़	36,00,000.00

Sadanand Singh
21.12.2017

Name of Assessee	SADANAND SINGH		
Father's Name	KRISHNA PRASAD MANDAL		
Address	2H-113 BAHADURPUR HOUSING COLONY KANKARBAGH PATNA BIHAR 800020		
Status	Individual	Assessment Year	2017-2018
Ward	PATNA 06 (02)	Year Ended	31.3.2017
PAN	AMKPS4443D	Date of Birth	21/05/1943
Residential Status	Resident	Sex	Male
Particular of Business	SALARY, INTEREST, AGRICULTURE & POTATO		
A.O. Code	PTN-W-26-2		
Filing Status	Original		
Aadhaar No:	575916746621	Passport No.:	
Bank Name	State Bank of India, Secretariat Branch, PATNA ,MICR:800002036, A/C NO:10839458055 ,Type: Saving ,IFSC Code: SBIN0000153		

Computation of Total Income

Income from Salary (Chapter IV A) 97200

GOVERNMENT OF BIHAR

BIHAR VIDHAN SHABHA PATNA BIHAR-800001

Salary 972000

Income from Other Sources (Chapter IV F) 44023

Interest From Saving Bank A/c 163785

Interest on F.D.R. 276453

440238

Gross Total Income 141223

Less: Deductions (Chapter VI-A)

u/s 80C

L.I.P. 43382

43382

u/s 80TTA (Interest From Saving Bank Account.) 10000

5338

Total Income 135885

Round off u/s 288 A 135886

Agriculture Income 10000

Adjusted total income (ATI) is not more than Rs. 20 lakh hence AMT not applicable.

Gross Tax Payable 257658

Rebate Agriculture Income 10000

Tax Due (Exemption Limit Rs. 300000) 247658

Educational Cess 7430

255088

T.D.S. 20611

234477

Advance Tax 100000

	134477
Round off u/s 288B	134480
Deposit u/s 140A	134480
Tax Payable	0

T.D.S./ T.C.S. From

Non-Salary(as per Annexure) 5188

T.C.S. (as per Annexure) 15423

Assessee is Senior Citizen Individual and there is no Business Income in current financial year. So there is no advance tax liability according to section 207.

Due Date for filing of Return July 31, 2017

Due date extended to 05/08/2017 Notification DT. 31.07.2017

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:27 Jul 2017

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	6360218	22/12/2016	02604	AXIS BANK INTERNET BANKING	100000
2					134480
Total					234480

Details of T.D.S. on Non-Salary(26 AS Import Date:27 Jul 2017)

S.No	Name of the Deductor	Tax deduction A/C No. of the deductor	Total Tax deducted	Amount out of (4) claimed for this year	Section
1	STATE BANK OF INDIA BIHAR VIDHAN MANDAL BRANCH PAT	PTNS03710A	3343	3343	194A
	Sub Total		3343	3343	
2	UCO BANK KAHALGAON	PTNU00836D	448	448	194A
3	UCO BANK KAHALGAON	PTNU00836D	1397	1397	194A
	Sub Total		1845	1845	
	Total		5188	5188	

Details of T.C.S.(26 AS Import Date:27 Jul 2017)

S.No	Name of the Collector	Tax Deduction and Tax Collection Account Number of the Collector	Total tax collected	Amount out of (4) claimed during the year
1	A S L ENTERPRISES LIMITED	RCHA00301A	15423	15423
	Sub Total		15423	15423
	Total		15423	15423

Sadanand Singh
Signature
(SADANAND SINGH)

CompuTax : 065A
SUCHANTI AND Co.

Sadanand Singh
21.12.2017

सदानन्द सिंह, स० वि० स०
(पूर्व अध्यक्ष)
बिहार विधान सभा
नेता, कांग्रेस विधान मंडल दल



आ० : 241-113, बहादुरपुर हाउसिंग कॉलोनी, पटना-26
आ० कार्यालय : 27, हार्डिंग रोड, पटना-1
फोन : 0612-2350954 (आ०)
फोन/फैक्स : 0612-2206157 (आ०का०)
मो० नं० : 9431016800 / 9835064221
Website : www.sadanand singh.com
E-mail : sadanandsinghcongressbihar@hotmail.co.uk

सचिव जी
बिहार विधान सभा
पटना।

पत्रांक 100
दिनांक 21/6/16

महोदय, आपके द्वारा निर्वाचित विधायकों की परिसंपत्तियों की जानकारी मांगी गयी है जो पूर्व में भी मैंने दे दिया था। पुनः मुझसे मांगी गयी है। मैं अपनी और अपनी पत्नी के नाम से चल-अचल संपत्ति की पूरी जानकारी दे रहा हूँ, जो मैंने गत विधान सभा चुनाव जो नवंबर माह में संचालित हुई थी, मैं नामांकन के वक्त दिया था, उन परिसंपत्तियों की पूरी विवरणी संलग्न कर रहा हूँ। साथ ही Assessment Year 2015-16 के Income Tax Return की छाया प्रति भी संलग्न कर रहा हूँ। मेरे पास निम्न वर्णित परिसंपत्तियों के अतिरिक्त एक D.B.B.L. Gun Made in England एवं एक पिस्टल (बेबली स्कॉट का बना) मेरे नाम से है।

भवदीय

Sadanand Singh
21/6/2016

(सदानन्द सिंह)

नेता, कांग्रेस विधान मंडल दल
सभापति, आचार समिति, बिहार विधान सभा

सेवा में,
सचिव जी
बिहार विधान सभा
पटना।